

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-609(ND)/2017**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2019.**

**NAME OF THE COMPANY: SE Investments Ltd. Vs. Soni Realtors Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: U/s 7 of IBC Code, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

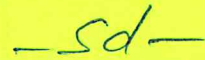
**Present:** Advocate for the Petitioner  
Advocate for the Respondent

**ORDER**

No time left in view of the constitution of the Special Bench. Renotify this case on 12<sup>th</sup> September, 2019.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**